Declaration of Assets and Liabilities

Year -2022

I, <u>Mukesh Kumar</u>, Son/Daughter of <u>Late Damodar Mandal</u>, aged <u>45</u> years, belonging to Administrative Cadre Bihar Legislative Assembly, Patna Service and presently working as **Assistant** of **Bihar Legislative Assembly**, **Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	Rs. 5000/-	Rs. 4000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI Saving A/c 13000/-Rs. Approx	SBI Saving A/c 800/- Approx	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	Approx Rs. 5000 invest in Share Market.	NIL	NIL	45
(iv)	Other financial institutions, NSS, Postal Savings, LIC	Lic One Premium RS, 5561/-		NIL	NIL	
	Policies, etc.	Postal Saving Recurring Rs.2500/-Per Month		*		
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro	NIL	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-90 Gram Value- Rs. 4,25000/- Approx	Gold-200 Gram Value- Rs. 8,90,000/-Approx Silver-250 Gram Value- Rs. 17,000/-Approx	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Television, Computer, Refrigreter, Mobile, Fridge, etc.	N.A.	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided (Ancestral)	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	AT- GANDHIPUR.PO- BARIARPUR. DIST- MUNGER AND AT- TETIA BAMBAR KHARAGPUR. TOTAL VALUE-10,0000 RS Approx.		NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	At-Bitora. Po-Beur. Anchal- Phulwarisarif. Danapur. Patna. 1000 Square Feet Value Rs. 7,32,0000 Approx.	NIL	NIL	
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral property	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

27/2

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:
[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14-02-2022
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	. NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	32852 Rs. (2021-22) PAN NO:-ATBPK5392F	
	filed. Give also Permanent Account Number (PAN)]		2
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C.	Personal	Detail

GPF/CPF/PRAN No. :- PTS/BLA-1309

Gender :- M (M/F)

Date of Birth :- 1 5 0 2 1 9 7 7

Class/Group :- B (A/B/C)

Cadre :- Administrative Cadre Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

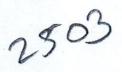
Signature :

Name of Employee : Mukesh Kumar

Place: Patna. Designation : Assistant.

Date: .15/02/2022 Department : Bihar Legislative Assembly.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.



Declaration of Assets and Liabilities

Year -2022

I. Mukesh Kumar, Son/Daughter of Late Damodar Mandal, aged 45 years, belonging to Administrative Cadre Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	- Coccipion	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
(i)		Rs. 5000/-	Rs. 4000/-	NIL	NIL	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI Saving A/c 13000/-Rs. Approx	SBI Saving A/c 800/- Approx	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	Approx Rs. 5000 invest in Share Market.	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC	Lic One Premium RS. \$561/-	State Market.	NIL	NIL	
	Policies, etc.	Postal Saving Recurring Rs.2500/-PenMonth				
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro	NIL	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-90 Gram Value- Rs. 4,25000/- Approx	Gold-200 Gram Value- Rs. 8,90,000/-Approx Silver-250 Gram Value- Rs. 17,000/-Approx	NIL	NIL	
	Other assets, such as values of claims / interests	Television, Computer, Refrigreter, Mobile, Fridge, etc.	N.A.	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.		Self			to oo maleute	,uj
No. (i)	Agricultural Land		Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Undivided (Ancestral)	NIL	NIL	Name NIL	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	AT- GANDHIPUR.PO- BARIARPUR. DIST- MUNGER AND AT- TETIA BAMBAR KHARAGPUR. TOTAL VALUE-10,0000 RS Approx.		NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		At-Bitora. Po-Beur. Anchat- Phulwarisarif. Danapur. Patna. 1000 Square Feet Value Rs. 7,32,0000 Approx.	NIL	NIL	
	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral property	NIL	VIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14-02-2022
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government	NIL	NIL
	accommodation	a dispersion of the second	
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
-	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	32852 Rs. (2021-22) PAN-NO:-ATBPK5392F	
((ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	1 1

•	n .	**
C.	Personal	Detail

GPF/CPF/PRAN No. :- PTS/BLA-1309

Gender :- M (M/F)

Date of Birth :- 1 5 0 2 1 9 7 7

Class/Group :- C (A/B/C)

Cadre :- Administrative Cadre Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

: Mukesh Kumar

Place: Patna. Designation

: Assistant.

Date: .15/02/202022

Department

: Bihar Legislative Assembly.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.